

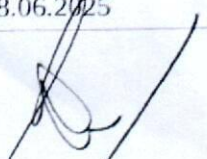
**OFFICE OF THE CHIEF JUDICIAL MAGISTRATE  
PATIALA HOUSE COURTS NEW DELHI DISTRICT: NEW DELHI**

**ORDER**

Modification in pursuant of the postings/transfers **Order No. 16/DHC/Gaz.IIB/G-7/VI.E.2(a)/2025 dated 30.05.2025 of Hon'ble High Court of Delhi**, the following arrangements to hold special sitting of the Court in Tihar Jail. Pursuant to letter No. 16-26/SCMSC/DHC/2022 dated 02.11.2022 of Hon'ble High Court of Delhi, New Delhi, the following Judicial Officers named stand deputed shall visit Tihar on **every working Saturday in the June, 2025** and to hold special sitting of the Court in Tihar Jail to deal with and dispose of such cases as per directions contained in the order dated 17.08.2022 passed by **Hon'ble Supreme Court of India SLP (Crl.) No. 529/2021 titled as Sonadhar Versus State of Chhattisgarh.**

S.No.	Name of Judicial Officer	Day of Visit to Tihar
1.	SH.SHIVAM GUPTA, LD. JMFC, NI ACT(DC)-02	21.06.2025
2.	SH. SAHIL MONGA, LD. JMFC-06	28.06.2025

Ld. JMFCs shall submit his/her report to the undersigned's office.

  
**(Shriya Agrawal)**  
Chief Judicial Magistrate  
Patiala House Courts, New Delhi.

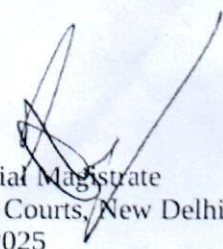
No. 2273-2291/2025/CJM/PHC/New Delhi

Dated: 10.06.2025

Copy forwarded for information and necessary action :-

1. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi.  
(Through Ld. District & Sessions Judge, Patiala House Court, New Delhi).
2. P.S. to the Ld. District & Sessions Judge, Patiala House Court, New Delhi.
3. P.S. to all the other Ld. District & Sessions Judges, Center (HQ), West/THC, North, North-West/Rohini, Shahdra, East, North-East/KKD, South-West/Dwarka, South, South-East/Saket, Delhi /New Delhi.
4. All the Ld. Chief Judicial Magistrates, Center, West/THC, North, North-West/Rohini, Shahdra, East, North-East/KKD, South-West/Dwarka, South, South-East/Saket, Delhi /New Delhi.
5. The Concerned JMFCs, Patiala House Courts, New Delhi.
6. All Jail Supdt of Delhi (Tihar, Rohini, Mandoli) are directed to provide the above said data and make necessary arrangement and produce accused/UTP concerned before Ld. JMFC mentioned above.
7. The Chief Prosecutor, New Delhi- District.
8. The D.C.P. New Delhi District / South District/South -West District.
9. The Incharge, District Courts Web-Site Committee, Tis Hazari Courts, Delhi.
10. The Incharge, Computer Room, Patiala House Courts, New Delhi.
11. The Controlling Officer, Pool-Car, New Delhi.
12. The Care Taker, New Delhi District with the direction to affix the copies of the same at all the notice boards at Patiala House Courts Complex.
13. The Incharge, Lock-up, New Delhi.
14. The Incharge Cash Branch, New Delhi- District, Patiala House Courts.
15. The Secretary, N.D.B.A.



  
Chief Judicial Magistrate  
Patiala House Courts, New Delhi.  
10.06.2025